



GOVERNMENT OF JAMMU AND KASHMIR
ANIMAL/SHEEP HUSBANDRY DEPARTMENT
CIVIL SECRETARIAT, SRINAGAR/JAMMU

Notification

Jammu, the 18th December, 2018

SRO 546.- In exercise of the powers conferred by proviso to Section 124 of the Constitution of Jammu and Kashmir, the Government hereby directs that the following proviso shall be added to sub-rule(2) of rule 5 of the Jammu and Kashmir Animal Husbandry (Gazetted) Service Recruitment Rules, 1988; namely:-

“Provided that notwithstanding anything to the contrary contained in any rule, order or notification in force, the posts of Veterinary Assistant Surgeons shall be filled on the basis of written test only to be conducted by the Jammu and Kashmir Public Service Commission.”

By order of the Government of Jammu and Kashmir.

Sd/-

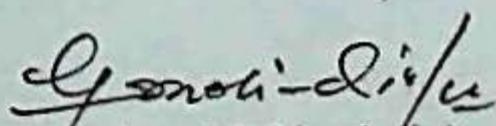
(Dr. Asgar Hassan Samoon) IAS
Principal Secretary to the Government

No: ASH/AH/G/58/2018

Dated: /^o .12.2018

Copy to the:-

1. Chairman, J&K Public Service Commission.
2. Principal Secretary to Hon'ble Governor, J&K.
3. Commissioner / Secretary to Government, General Administration Department.
4. Secretary, Department of Law, Justice & Parliamentary Affairs.
5. Director, Animal Husbandry Department, Jammu / Kashmir
6. Director, Sheep Husbandry Department, Jammu / Kashmir
7. Director, Information J&K.
8. Director, Archives, Archaeology & Museums, J&K.
9. OSD to Advisor (G) to the Hon'ble Governor
10. General Manager, Government Press, Jammu / Srinagar
11. Private Secretary to the Chief Secretary
12. Private Secretary to the Principal Secretary to Government, Animal / Sheep Husbandry Department.
13. I/C Website ASH Department
14. Stock File / SRO file.


(Ghulam Mohi-ud-din)

Under Secretary to the Government